

**COMMITTEE
ON
GOVERNMENT ASSURANCES
(2016-2017)
(SIXTEENTH LOK SABHA)**

57

FIFTY SEVENTH REPORT

**REQUESTS FOR DROPPING OF ASSURANCES
(ACCEDED TO)**

Presented to Lok Sabha on 11/04/2017



**LOK SABHA SECRETARIAT
NEW DELHI**

April, 2017/Chaitra. 1939 (Saka)

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COMPOSITION OF THE COMMITTEE ON GOVERNMENT ASSURANCES*
(2016 - 2017)

Dr. Ramesh Pokhriyal "Nishank" - Chairperson

MEMBERS

2. Shri Rajendra Agrawal
3. @ Vacant
4. Shri Anto Antony
5. Shri Tariq Anwar
6. Prof. (Dr.) Sugata Bose
7. Shri Naranbhai Bhikhabhai Kachhadiya
8. Shri Bahadur Singh Koli
9. Shri Prahlad Singh Patel
10. Shri A.T. Nana Patil
11. Shri C.R. Patil
12. Shri Sunil Kumar Singh
13. Shri Taslimuddin
14. Shri K.C. Venugopal
15. Shri S.R. Vijay Kumar

SECRETARIAT

1. Shri R.S. Kambo - Additional Secretary
2. Shri P.C. Tripathy - Director
3. Shri S. L. Singh - Deputy Secretary

* The Committee has been re-constituted w.e.f. 01 September, 2016 *vide* Para No. 4075 of Lok Sabha Bulletin Part-II dated 05 September, 2016

@ Shri E. Ahamed passed away on 01 February 2017

INTRODUCTION

I, the Chairperson of the Committee on Government Assurances, having been authorized by the Committee to submit the Report on their behalf, present this Fifty-Seventh Report (16th Lok Sabha) of the Committee on Government Assurances.

2. The Committee (2016-2017) at their sitting held on 06 October, 2016 inter-alia considered Memoranda Nos. 02 to 26 containing requests received from the Ministries/Departments for dropping of pending Assurances and decided to drop 08 Assurances.

3. At their sitting held on 06 April, 2017 the Committee (2016-2017) considered and adopted their Fifty- Seventh Report.

4. The Minutes of the aforesaid sittings of the Committee form part of this Report.

NEW DELHI;

07 April, 2017

17 Chaitra, 1939 (Saka)

DR. RAMESH POKHRIYAL "NISHANK"
CHAIRPERSON

COMMITTEE ON GOVERNMENT ASSURANCES

REPORT

While replying to Questions in the House or during discussions on Bills, Resolutions, Motions, etc., Ministers sometimes give Assurances, undertakings or promises either to consider a matter, take action or furnish information to the House at some later date. An Assurance is required to be implemented by the Ministry concerned within a period of three months. In case, the Ministry find it difficult to implement the Assurance on one ground or the other, they are required to request the Committee on Government Assurances to drop the Assurance and such requests are considered by the Committee on merits and decisions taken to drop the Assurance or otherwise.

2. The Committee on Government Assurances (2016-2017) inter-alia considered the following requests received from various Ministries/Departments for dropping of Assurances at their sitting held on 06 October, 2016 :-

S.No.	SQ/USQ No. & Date	Ministry	Subject
1.	USQ No. 3486 dated 29.07.2009	Environment, Forest and Climate Change	Status of Authority to CPCB (Appendix-I)
2.	USQ No. 4279 dated 29.08.2011	Environment, Forest and Climate Change	Automatic Clearance to Coal Mining (Appendix-II)
3.	USQ No. 2265 dated 10.03.2015	Home Affairs	Human Trafficking (Appendix-III)
4.	USQ No. 1608 dated 04.03.2015	Human Resource Development (Department of Higher Education)	Distance Education Council (Appendix-IV)
5.	USQ No. 2929 dated 06.08.2015	New and Renewable Energy	Alleged Irregularities in NRE Schemes (Appendix-V)
6.	USQ No. 850 dated 27.11.2014	Railways	Bullet Trains (Appendix-VI)
7.	USQ No. 1329 dated 12.12.2013	Railways	High Speed Passenger Corridors (Appendix-VII)

8.	USQ No. 2667 dated 12.03.2015	Shipping	Pirates of Vessels (Appendix-VIII)
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3. The details of the Assurances arising out of the replies and the reason(s) advanced for dropping of Assurances are given in Appendices-I to VIII.

4. After having considered the grounds cited by the Ministries/Departments, the Committee were convinced and decided to drop the aforesaid Assurances.

5. The Minutes of the sitting of the Committee, dated 06 October, 2016 are given in Appendix-IX.

NEW DELHI;

07 April, 2017

17 Chaitra, 1939 (Saka)

DR. RAMESH POKHRIYAL "NISHANK"

CHAIRPERSON

COMMITTEE ON GOVERNMENT ASSURANCES

MINUTES

COMMITTEE ON GOVERNMENT ASSURANCES
(2016-2017)

(SIXTEENTH LOK SABHA)

SECOND SITTING

(06.10.2016)

The Committee sat from 1500 hours to 1700 hours in Committee Room "B", Parliament House Annexe, New Delhi.

PRESENT

Dr. Ramesh Pokhriyal 'Nishank' – **Chairperson**

MEMBERS

2. Shri Rajendra Agrwal
3. Shri E.Ahamed
4. Shri Anto Antony
5. Shri Tariq Anwar
6. Shri Naran Bhai Kachhadia
7. Shri Bahadur Singh Koli
8. Shri Prahlad Singh Patel
9. Shri Sunil Kumar Singh
10. Shri Taslimuddin
11. Shri K.C.Venugopal
12. Shri S.R.Vijay Kumar

SECRETARIAT

1. Shri R. S. Kambo - Additional Secretary
2. Shri J.M. Baisakh - Director
3. Shri S.L. Singh - Deputy Secretary

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At the outset, the Chairperson welcomed the Members to the sitting of the Committee and apprised them regarding the day's agenda. Thereafter, the Committee took up 25 Memoranda (Memorandum Nos. 02 to 26) containing requests received from various Ministries/Departments for dropping of pending Assurances. After considering a few Memoranda, the Committee authorized the Hon'ble Chairperson to decide the dropping or otherwise of the Assurances contained in the remaining Memoranda. Thereafter, the Hon'ble Chairperson decided to drop 08 Assurances as per details given in Annexure-I and to pursue the remaining 17 Assurances as per details given in Annexure-II*, for implementation by the Ministry/Department concerned.

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The Committee then adjourned.

*Not enclosed

COMMITTEE ON GOVERNMENT ASSURANCES (2016-2017)

Statement showing Assurances dropped by the Committee on Government Assurances at their sitting held on 06.10.2016.

Sl. No	Memo. No.	SQ/USQ No. & Date	Ministry/Department	Subject
1.	9	USQ No. 3486 dated 29.07.2009	Environment, Forest and Climate Change	Status of Authority to CPCB
2.	10	USQ No. 4279 dated 29.08.2011	Environment, Forest and Climate Change	Automatic Clearance to Coal Mining
3.	13	USQ No. 2265 dated 10.03.2015	Home Affairs	Human Trafficking
4.	15	USQ No. 1608 dated 04.03.2015	Human Resource Development (Department of Higher Education)	Distance Education Council
5.	18	USQ No. 2929 dated 06.08.2015	New and Renewable Energy	Alleged Irregularities in NRE Schemes
6.	20	USQ No. 850 dated 27.11.2014	Railways	Bullet Trains
7.	21	USQ No. 1329 dated 12.12.2013	Railways	High Speed Passenger Corridors
8.	22	USQ No. 2667 dated 12.03.2015	Shipping	Pirates of Vessels

